

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 29.09.2022 (THURSDAY)

COURT OF CHAIRPERSON

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Mr. Barun Mitra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1121 of 2022 & I.A. No. 3339 of 2022	Deputy Director Directorate Of Enforcement Vs. KEC International Ltd. & Anr.	Zoheb Hossain	
2.	Comp. App. (AT) (Ins) No. 1124 of 2022 & I.A. No. 3349 of 2022	Isolux Corsan India Engineering & Construction Pvt. Ltd. Vs. Shailesh Verma (Erstwhile Resolution Professional for South East U.P. Power Transmission Company Ltd.) & Ors.	Abhinav Mishra	
3.	Comp. App. (AT) (Ins) No. 1176 & 1177 of 2022	Kanti Mohan Rustagi Liquidator UTM Engineering Pvt. Ltd. Vs. Redbrick Consulting Pvt. Ltd. & Anr.	Abhishek Anand	
4.	Comp. App. (AT) (Ins) No. 1178 of 2022 & I.A. No. 3543 of 2022	Singhania Buildcon Pvt. Ltd. Vs. Vinod Kumar Ambavat Resolution Professional of R.K. Jain Construction (India) Pvt. Ltd.	Abhinav Kardekar	
5.	Comp. App. (AT) (Ins) No. 1192 & 1193 of 2022	Sandeep Gupta Vs. JM Financial Asset Reconstruction Company Ltd. & Anr.	Kumar Anurag Singh	
6.	Comp. App. (AT) (Ins) No. 1195 of 2022	Sukhdev Laljibhai Patel (Director of Corporate Debtor) Vs. Bhadreshwar Vidyut Pvt. Ltd. ('BVPL') & Anr.	Malak Bhatt	

7.	Comp. App. (AT) (Ins) No. 1196 of 2022	Kelvin Buildcon Pvt. Ltd. Vs. Kaliber Association Pvt. Ltd. & Anr.	Rakesh Kumar	
8.	Comp. App. (AT) (Ins) No. 1197 of 2022	Committee of Creditors of Wind World (India) Ltd. Through IDBI Bank Ltd. Vs. Shailen Shah Resolution Professional of Wind World (India) Ltd. & Ors.	Amar Gupa	
9.	Comp. App. (AT) (Ins) No. 1198 of 2022	Jaykay Enterprises Ltd. Vs. National Oil Company Ltd. & Ors.	Sameer Jain	
10.	Comp. App. (AT) (Ins) No. 1199 of 2022	Divey Sindhu Dhamija Ex-Director of Aegis Value Homes Ltd. Vs. Aegis Value Homes Ltd. Through its IRP & Ors.	Ankur Sood	
11.	Comp. App. (AT) (Ins) No. 1200 of 2022	Paradise Systems Pvt. Ltd. Vs. Mohan Lal Jain Liquidator of Kaliber Association Pvt. Ltd. & Ors.	Ankit Sharma	
12.	Comp. App. (AT) (Ins) No. 1201 of 2022	Ramesh Kumar Suneja Vs. Brij Mohan Sahni & Anr	Sanjay Kumar Visen	
13.	Comp. App. (AT) (Ins) No. 1202 of 2022	MICA Industries Ltd. Vs. Ashika Credit Capital Ltd.	Nikita Jain Garg	
14.	Comp. App. (AT) (Ins) No. 1203 of 2022	Manju Agarwal Vs. Shree Maru Tradelink Ltd. & Anr.	Manish Paliwal	
15.	Comp. App. (AT) (Ins) No. 1204 of 2022	My Own Eco Energy Pvt. Ltd. Vs. Suresh Tarach and Gundecha	Anuj Tiwari	
16.	Comp. App. (AT) No. 177 of 2022	Housing Development Finance Corporation Ltd. (HDFC LTD.) Vs. Infrastructure Leasing & Financial Services Ltd. & Anr.	R. Sudhinder	

For Admission (After Notice)

17.	Comp. App. (AT) (Ins) No. 606 of 2022	Ashwani Kumar Chandrakar Vs. Central Bank of India & Ors.	Adhitya Srinivasan	Abhijeet Sinha Akshay Goel-R1
18.	Comp. App. (AT) (Ins) No. 197 of 2022	Drive India Enterprise Solutions Ltd. Through Its Authorized Representative Vs. Essline Engineers and Consultants Pvt. Ltd.	Shilpa Chohan	Siddharth Dutta Gunjan Malhotra
19.	Comp. App. (AT) (Ins) No. 416 of 2022	Shalini Sharma Ex-Director Explo Media Pvt. Ltd. Vs. T & D Hospitality India LLP	Anand Mishra	Bharat Arora-R1 Rakesh Pahiyal
20.	Comp. App. (AT) (Ins) No. 436 of 2022	Vinita Agarwala & Ors. Vs. Power Pack Steel Industries Pvt. Ltd.	Shruti Agarwal	Saswat Acharya Subham Agarwal
21.	Comp. App. (AT) (Ins) No. 583 of 2022	Edelweiss Asset Reconstruction Company Ltd. Vs. Mohit Goyal	Ankur Sood	GP Madaan Aishwarya Adlakha
22.	Comp. App. (AT) (Ins) No. 605 of 2022	Amrit Kumar Patel Vs. Phoenix ARC Pvt. Ltd. & Ors.	Naman Gauba	Nidhi Mehrotra-R1 Gautam Singhal-R2 Vinod Chaurasia-R4
23.	Comp. App. (AT) (Ins) No. 942 of 2022	Nipun Gupta & Anr. Vs. Praveen Bansal Resolution Professional of Silverton Spinners Ltd. & Ors.	Karan Valecha	
24.	Comp. App. (AT) (Ins) No. 947 of 2022	Rajeev Kumar Jain Vs. Uno Minda Ltd. & Anr.	Aadil Khan	Abhijeet Sinha Mahip Singh Rahul Vardhan-R1 Srishti Pareek-RP
25.	Comp. App. (AT) (Ins) No. 972 of 2022	Castrol India Ltd. Vs. Cargo Motors Private Ltd.	Mahesh Agarwal	
26.	Comp. App. (AT) (Ins) No. 1014 of 2022	MTL Pipes India Ltd. Vs. Vikas Gupta	Kumar Ranjan	

27.	Comp. App. (AT) (Ins) No. 1094 of 2022	Vibhishek Pal Singh Vs. Rajesh Kumar Jalan & Anr.	Prakul Khurana	Nikhil Yadav-R1 Shivansh Pandya-R2
28.	Comp. App. (AT) (Ins) No. 1191 of 2022	Shailen Shah Resolution Professional of Wind World (India) Ltd. Vs. Suraksha Asset Reconstructions Ltd. & Ors.	Sanjeev Sambasivan	Chitranshul A. Sinha

02:00 PM

For Admission (After Notice)

29.	Comp. App. (AT) (Ins) No. 947 of 2021	Stressed Assets Stabilization Fund (SASF) Vs. Piyush Periwal & Ors. With	Sidhartha Barna	Abhijit Sarkar-R2
30.	Comp. App. (AT) (Ins) No. 1001 of 2021	Sandeep Khaitan, Resolution Professional of national Plywood Industries Ltd. Vs. Piyush Periwal & Ors. With	Abhishek Prasad	Abhijit Sarkar-R1-R9
31.	Comp. App. (AT) (Ins) No. 525 of 2022	PLBB Products Pvt. Ltd. Vs. Piyush Periwal With	Arijit Mazumdar	Abhijeet Sarkar-R1 Tahira Kathpalia Daanish Abbasi-R2
32.	Comp. App. (AT) (Ins) No. 526 of 2022 & I.A. No. 2474 of 2022 (With Defects)	Stressed Assets Stabilization Fund (SASF) Vs. Piyush Periwal & Ors. With	Sidhartha Barua	Abhijeet Sarkar-R1
33.	Comp. App. (AT) (Ins) No. 499 of 2022	Stressed Assets Stabilization Fund (SASF) Vs. Piyush Periwal & Ors. With	Sidhartha Barua	Abhijeet Sarkar-R1
34.	Comp. App. (AT) (Ins) No. 612 of 2022	Sandeep Khaitan Vs. Piyush Periwal & Ors.	Abhishek Prasad	Sidhartha Barua Praful Jindal Daanish Abbasi

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2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson
-sd/-
Registrar